NO. 1808.  SHRI PRADYUT BORDOLOI:
Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of people who have been benefitted under “PM Housing For All” scheme during the last year;
(b) the details of the total number of houses sanctioned, allotted and still under construction in the State of Assam in the FY 2020-21; and
(c) whether there has been a delay in construction and allotment of houses under the scheme due to COVID-19 and if so the details thereof including the steps taken by the Government to remedy the same?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) A total of 24.24 lakh houses have been sanctioned under Pradhan Mantri Awas Yojana – Urban (PMAY-U) Mission during the last year.
(b) So far, 1,23,268 houses have been sanctioned against the assessed demand of 2.19 lakh; out of this 94,590 have been grounded for construction and 22,888 have been completed and delivered to beneficiaries of Assam under PMAY-U Mission. A total of 5,558 houses have been sanctioned for the State of Assam in the Financial Year 2020-21.
(c) Due to COVID-19, there has been some delay in construction of houses. The progress of construction of houses has picked up. Govt. of India through the various Ministries/Departments has issued advisories/protocols to start the construction work after following COVID-19 guidelines.

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